

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-111/2012/84/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 7th January, 2022.

Sub: **Casual leave .**

Ref:- Your Letter No. DJN/102, dtd. 04.01.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.01.2022**, has been granted.

Yours faithfully,

Sd/.

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-111/2012/85 /A, dated , 07-01-2022
Copy to:-

✓ 1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rao